

File No. 19(2)2018/FSA/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi-110 002

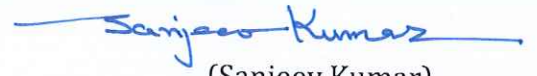
Dated, the 29 Nov, 2019

Subject: Clarification on mandatory food safety audit of Food Businesses under the FSS (Food Safety Auditing) Regulations, 2018 -reg

In continuation to the clarifications issued on 24.09.2019 on the order mandating audits of food businesses dated 13.08.2019, it is intimated that the last date has been extended and the food businesses directed for mandatory audits should get the first audit of their premises **by 30th June 2020**.

2. This issues with the approval of the Competent Authority.

Yours sincerely


(Sanjeev Kumar)
Deputy Director (RCD)

To,

- (i) All Food Business Operators
- (ii) All Commissioners of Food Safety/ All Central Licensing Authorities
- (iii) All Auditing agencies recognised under FSS (Food Safety Auditing) Regulations, 2018.